

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 220 /UHC/Admin.A/2017

Dated: September 13, 2017.

In exercise of powers conferred by Sub Section (2) of Section 19 of the Bengal, Agra, and Assam Civil Courts Act, 1887 (Act No. XII of 1887) [also applicable to the State of Uttarakhand] read with government of Uttarakhand Notification No. 420-Ek (1)/XXXVI (1)/Nyay Anubhag/2005 dated 07.11.2005, the High Court is pleased to direct that the following 18 Civil Judges (Jr.Div.), posted in the State of Uttarakhand, shall have jurisdiction to try Civil Suits of pecuniary value not exceeding ₹ 1.00 Lac.

Sl. No.	Name
1.	Ms. Bushra Kamal
2.	Sri Sachin Kumar
3.	Sri Ramesh Chandra
4.	Ms. Meenakshi Sharma
5.	Ms. Ashalika Pandey
6.	Ms. Bharti Manglani
7.	Sri Vishal Vashisht
8.	Ms. Aiswarya Bora
9.	Ms. Parul Thapliyal
10.	Sri Amit Bhatt
11.	Ms. Chandreshwari Singh
12.	Sri Rajendra Kumar
13.	Ms. Soniya
14.	Ms. Krishtika Gunjyal
15.	Ms. Kalpana
16.	Sri Rajnish Mohan
17.	Sri Puneet Kumar
18.	Sri Prakash Chandra

By Order of the Court,

Sd/-
Registrar General.

No. 4042 /XVII-34/Admin.A/2004

Dated: September 13, 2017.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Secretary Appointment, Government of Uttarakhand, Dehradun.
4. All the Districts & Sessions Judges.
5. All the tribunals.
6. All the Family Courts.
7. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. All the Registrar of the Court.
10. P.P.S to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges
12. P.S. to Registrar General.
13. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
14. Guard File/ Assistant concerned.


Assistant Registrar
Admin.A